

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 297 of 2013**

**Dated : 8<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s GMR Gujarat Solar Power Pvt. Ltd. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**ORDER**

Mr. Amit Kapur, the learned counsel for the Appellant has finished his arguments.

Post the matter for the reply submissions on **28.05.2014 at 12.30 p.m.**

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**